

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

207. IA/1610/2022 IA/5837/2023 C.P. (IB)/1011(MB)2020

**IN THE MATTER OF**

Yes Bank Limited

... Petitioner

Vs

Cox And Kings Financial Service Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 16.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Mitali Bhatt (PH)

For the Respondent:

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**ORDER**

Counsel for the Applicant is directed to furnish the hard copy of the IA before the next date of hearing. Adjourned to **30.04.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/